

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 20 OF 2013**

**Dated : 10<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Narayanpur Power Co.**

**..... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory**  
**Commission & Anr.**

**..... Respondent(s)**

**Counsel for the Appellant(s): Mr. Basava Prabhu Patil, Sr. Advocate**  
**Mr. Venkata Krishna Kunduru**

**Counsel for the Respondent(s): Ms. Sumana Naganand for R-2**

**ORDER**

The learned counsel for the Respondent is filing reply today in the Registry after serving copy on the other side. The learned counsel for the Appellant is at liberty to file Rejoinder, if any after serving copy on the other side.

As agreed by the learned counsel for the parties post the matter for hearing on **23.4.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)**  
**Technical Member**  
ak/vt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**